NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.10/7/HDB//2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. H. Santa	Dow.	9908011277	Sy Am
G. RAGHU BABO	RP	9848021182	8

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Heard Shri. V.K. Sajith, learned counsel for the petitioner and Shri. Raghu Babu, RP. RP is directed to file Resolution Plan by Friday without fail.

Post the Case on 24.11.2017.

Member (Technical)

Member (Judicial)